

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. M. UMAR  
COURT 22 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 04-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100816/2015	Mohd. Nafees Noor Mohd.@MA-248915,BA-244315-Aplnt. Vs C. R Bawiskar and State-Respdt.	Mahendra D. Jain and Prakash Purohit
<b><u>HEARING</u></b>				
2	SEBI SPL CASE	100054/2014	Securities and EXchange Board of India Vs Shri. Sanjay Kothari	
3	SEBI SPL CASE	100444/2014	Securities and Exchange Board of India Vs Harvic Management Service Ltd and ors	Sharad Bansode
4	SEBI SPL CASE	100083/2015	Securities and Exchange Board of India Vs Amin Distributors and 1 Anr.	
<b>( Main Matter SEBI MA/0100152/2014)</b>				
5	SEBI MA	100013/2016	THe State SEBI Vs Jayesh V. Merchant	
6	SEBI MA	100030/2016	SEBI Vs Nitish Nayak	
7	SEBI SPL CASE	100011/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs RAJBHUSHAN DIXIT	pp
8	SEBI MA	100750/2020	Securities and Exchange Board of India Vs Mangabhai Valabhai Rathod	Chetan Mali
<b><u>EVIDENCE</u></b>				
9	SEBI SPL CASE	100034/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs MONARCH PROJECTS AND FINMARKETS LTD.	
<b><u>ORDER</u></b>				
10	SEBI SPL CASE	100226/2014	Securities and Exchange Board of India Vs Mahesh Tanvi	

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11	SEBI SPL CASE	100050/2016	Securities and Exchange Board of India Vs M/s. Amrutleela Agra Forestry Ltd. and 7 others.	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
12	SEBI SPL CASE	100315/2014	Securities and Exchange Board of India Vs Hakeem Auto Ltd and ors 2	
13	SEBI SPL CASE	100412/2014	Securities and Exchange Board of India Vs Hindustan Levers Ltd	R. K. Kakkar
14	SEBI SPL CASE	100154/2015	Securities and Exchange Board of India Vs Classic Credit Ltd., and 3 others.	
15	SEBI SPL CASE	100156/2015	Securities and Exchange Board of India Vs Panther Fincap and Management Services Ltd. and 3 other.	
16	SEBI SPL CASE	100157/2015	Securities and Exchange Board of India Vs V.N. Parekh Securities Ltd. and 3 others.	
17	SEBI SPL CASE	100158/2015	Securities and Exchange Board of India Vs Options Investments and 2 other	
18	SEBI SPL CASE	100159/2015	Securities and Exchange Board of India Vs Upfront Investments and 2 other.	
19	SEBI SPL CASE	100160/2015	Securities and Exchange Board of India Vs Trumph Securities Ltd. and 4 others.	
20	SEBI SPL CASE	100161/2015	Securities and Exchange Board of India Vs Online Investments and 1 other.	
21	SEBI SPL CASE	100162/2015	Securities and Exchange Board of India Vs Panther Investrade Ltd., and 3 others.	

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22	SEBI SPL CASE	100163/2015	Securities and Exchange Board of India Vs Profile Investment and 2 others.	
23	SEBI SPL CASE	100164/2015	Securities and Exchange Board of India Vs Linear Investment and 1 other.	
24	SEBI SPL CASE	100165/2015	Securities and Exchange Board of India Vs N.H. Securities Ltd., and 4 others.	
25	SEBI SPL CASE	100012/2019	SEBI Vs A.B. CORPORATION AND ANOTHER 01	PP
26	SEBI SPL CASE	100013/2019	Securities And Exchange Board Of India Vs Triupph International Finance Ltd. and ors.07	
<b>REPLY/SAY</b>				
27	SEBI SPL CASE	100361/2014	Securities and Exchange Board of India Vs Chandrakant Patel	Manish Bundel
<b>( Main Matter SEBI MA/0100168/2014)</b>				
28	SEBI SPL CASE	100075/2015	Securities and Exchange Board of India Vs Saurabh H. Bora	
29	SEBI SPL CASE	100091/2015	Securities and Exchange Board of India Vs Ms Zillion Pharmachem Ltd. and 3 ors.	
<b>( Main Matter SEBI MA/0100137/2014)</b>				
30	SEBI SPL CASE	100177/2015	Securities and Exchange Board of India Vs Mega Corporation Ltd., and 6 others.	
31	SEBI SPL CASE	100014/2016	Securities and Exchange Board of India Vs Suman Motels Ltd. and others	

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32	SEBI SPL CASE	100045/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S. ENDEE COMMERCIAL STOCK	
33	SEBI SPL CASE	100056/2016	THE SECURITIES AND EXCHANGE BOARD OF INDIA. Vs SAMRUDDHA JEEVAN FOODS INDIA LIMITED AND ORS.04	Law Global.
<b><u>APPEARANCE</u></b>				
34	SEBI SPL CASE	100166/2014	Securities and Exchange Board of India Vs Eternal Agro Ltd and Ors.	
35	SEBI SPL CASE	100007/2015	securities and Exchange Board of India Vs ACE Agro Products Ltd. and ors	P. S. Prasad
<b><u>CITATION</u></b>				
36	SEBI SPL CASE	100109/2014	Securities and Exchange Board of India Vs Ms. Rituja Finvest Pvt. Ltd. and Ors.	
37	SEBI SPL CASE	100032/2015	Securities and Exchange Board of India Vs La Mark Farms Ltd and ors	Sudeep Mishra
<b><u>REPORT</u></b>				
38	SESSIONS CASE	100380/1999	The State Deonar P. Stn. Vs Amir Ahmed Shabbir Ahmed Ansari and ors.	APP
39	SESSIONS CASE	100238/1990	The State RAK Marg P. Stn. Vs Pyarelal Badriprasad Harijan	
40	SEBI SPL CASE	100250/2015	Securities and exchange Board of India Vs MS. INdian Counter Equity Deler	
41	SEBI SPL CASE	100029/2019	SEBI Vs RAJESH RANKA	PP
42	SEBI SPL CASE	100032/2019	SECURITIES AND EXCHANGE BOARD OF INDIA Vs MADHU MOHAN REDDY	pp